

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS**

CAUSE LIST OF COURT NO. 1

Date: 02nd November, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

| S.No | Case No | Parties | Counsel for parties | Remarks |
|--------------------------|--|---|---|---------|
| FOR PRONOUNCEMENT | | | | |
| 1. | Appeal No. 29/2017(CZ) (M.A.No.426/17) | Nature Club of Rajasthan Vs Union of India & 5 Ors. | Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. | |
| 2. | Appeal No. 30/2017(CZ) (M.A.No.428/17) (M.A.No.465/17) | Nature Club of Rajasthan Vs Union of India & 5 Ors. | Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. | |
| 3. | Appeal No. 31/2017(CZ) (M.A.No.430/17) (M.A.No.466/17) | Nature Club of Rajasthan Vs Union of India & 5 Ors. | Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. | |
| 4. | Appeal No. 32/2017(CZ) (M.A.No.432/17) | Nature Club of Rajasthan Vs Union of India & 5 Ors. | Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv. | |
| 5. | Appeal No. 34/2017 (CZ) (M.A.No.441/17) | Nature Club of Rajasthan Vs Union of India & 5 Ors. | Mr. Ayush Dev Bajpai, Adv. | |
| FOR DIRECTIONS | | | | |
| 6. | Original Application No. 44/2017(CZ) | Shivshankar Mishra Vs State of Madhya Pradesh & 8 Ors. | Mr. Joseph Thomas, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksey, Adv. Mr. N.C.Das, Adv. Mr. P.K.Pawar, Adv. | |
| 7. | Original Application No. 85/2017(CZ) (M.A.No.443/17) (M.A.No.469/17) | Gram Panchayat (Reausa) Vs State of M.P. & 5 Ors. | Mr. Shreyas Dharmadhikari, Adv. Mr. Sachin K. Verma, Adv. Mr. Varun Raj Nair, Adv. Mr. Shantanoo Saxena, Adv. | |
| 8. | Original Application No. 46/2017(CZ) | Santosh Bharti Vs State of Madhya Pradesh & Ors. | Mr. Dharamveer Sharma, Adv. | |
| 9. | Original Application No. 92/2017(CZ) | Santosh Bharti Vs Mr. Srinivas Sharma & Ors. | Mr. Dharamvir Sharma, Adv. | |
| 10. | Original Application No. 88/2016(CZ) (M.A.No.380/17) (M.A.No.445/17) | Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors. | Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv. | |

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| 11. | Appeal No. 08/2016(CZ) | Afsar Khan (Road Construction, Shahdol) Vs. State of Madhya Pradesh & 3 Ors. | Mr. Joseph Thomas, Adv. Mr. Alok Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Ms. Gunjan Chowksey , Adv. Mr. Sachin K. Verma, Adv. | |
| FOR ADMISSION | | | | |
| 12. | Original Application No. 127/2017(CZ) | Jagdish Chandra Chawda Vs State of MP & 16 Ors. | Mr. Ayyub Khan, Adv. | |
| 13. | Appeal No. 37/2017(CZ) (M.A.No.472/17) | M/s Shree Mishtan Bhandar Vs Madhya Pradesh Pollution Control Board | Mr. Rohit Sharma, Adv. | |
| 14. | Original Application No. 126/2016(THC) (W.P.No.18545/11) | Manglam Cement Ltd. Vs. State of Rajasthan & 4Ors. | Mr. Sanjay Jhawar, Adv. Mr. Atul Saxena, Adv. Mr. Sandeep Singh, Adv. | |
| FOR COMPLETION OF PLEADING | | | | |
| 15. | Original Application No. 98/2016(CZ) | Santosh Bharti Vs. State of M.P. & Anr. | Mr. Santosh Bharti applicant in person Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv. | |
| 16. | Original Application No. 65/2016(CZ) | Ramzan Sheikh Vs. State of M.P. & 5 Ors. | Mr. Shrey Raj Saxena, Adv. Mr. K.C.Maheshwari, Adv. Mr. Divyakant Lahoti, Adv. Mr. S.K.Verma, Adv. Mr. Om Shankar ShrivastavaAdv Mr. Dharamveer Sharma,Adv. Ms. Parul Bhadoria, Adv. Mr. Shushil Taparia, Adv. | |
| 17. | Original Application No. 54/2017(CZ) | Bhairu Prasad Vs State of M.P. & 7 Ors. | Mr. Dharamveer Sharma, Adv. | |
| 18. | Review Application No. 07/2017(CZ) arising out of O.A.No.139/13 (CZ) | Collector, Jabalpur Vs Akhil Bhartiya Vidhiyarthi Parishad Akhil Bhartiya Vidyarthi Parishad & ors. Vs Union of India & 47 ors. | Mr. Sachin K. Verma, Adv. | |
| FOR COMPLIANCE | | | | |
| 19. | Original Application No. 80/2017(CZ) | Kishore Samrite Vs Union of India & 7 Ors. | Mr. R.S. Verma, Adv. Mr. DharamveerSharma,Adv. | |
| 20. | Original Application No. 33/2017(CZ) | Sheikh Sajid Vs State of M.P. & 8 Ors. | Mr. Aditya Vijay Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Deepesh Shukla, Adv. | |

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